

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing



**O.A./62/00255/2021**

This the 15<sup>th</sup> day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Dr. Hilal Ahmad Dar, Aged 44 years, S/o Abdul Gani Dar R/o Harwan, District Srinagar, Kashmir.
2. Dr. Syed javaid Iqbal, Aged 40 years S/o Syed Niyaz Ahmad, R/o Puchal, District Pulwama, Kashmir.
3. Mudasir Rasool Dar, Aged 34 Years, S/o Ghulam Rasool Dar, R/o Awneera, District Shopian, Kashmir.
4. Rafaqat Hussain Bhat, Aged 36 Years, S/o Abdul Rashid Bhat, R/o Devsar, District Kulgam, Kashmir.
5. Arif Hussain Mir, Aged 34 years S/o Gul Mohammad Mir, R/o Zamalgam Dooru, District Anantnag, Kashmir.
6. Ab. Rashid Bhat, Aged 34 years S/o Ghulam Ahmad Bhat, R/o Repora Lar, District Ganderbal, Kashmir.
7. Shahnaz Sarwar, Aged 35 years S/o Mohd. Sarwar Dar, R/o Nowpora Kalan Sopore, District Baramula, Kashmir.
8. Shabir Ahmad Wani, Aged 38 Years S/o Mohd. Abdullah Wani, R/o Sumbal, District Bandipora, Kashmir.
9. Shuja Hussain, Aged 34 Years S/o Gh. Hussain, R/o Wahdat Pora, District Budgam, Kashmir.
10. Rayees Ahmad Bhat, Aged 36 Years S/o Gh. Mohd. Bhat, R/o Magam, District Kupwara, Kashmir.

.....Applicants

(Advocate: Mr. Sheikh Umar Farooq)

**Versus**

1. Union Territory of Jammu & Kashmir through its Chief Secretary, Civil Secretariat, Srinagar Jammu-180001.
2. Union Territory of Jammu & Kashmir through Principal Secretary to Finance Department, Civil Secretariat, Srinagar/Jammu-180001.
3. Union Territory of Jammu & Kashmir through Principal Secretary to Financial Commissioner, Planning & Development Department, Civil Secretariat, Srinagar/Jammu-180001.
4. Union Territory of Jammu & Kashmir through Commissioner/Secretary to General Administrative Department, Civil Secretariat, Srinagar/Jammu-180001.
5. Union Territory of Jammu & Kashmir through Commissioner/Secretary to Technical Education/Youth Service & Sports Department, Civil Secretariat, Srinagar/Jammu-180001.
6. Director Codes, Finance Department Civil Secretariat, Srinagar/Jammu-180001.
7. Director General Youth Service & Sports Department M. A Stadium, Srinagar/Jammu-180003.

.....Respondents

(Advocate:- Mr. Rajesh Thappa, D.A.G.)

## **O R D E R [O R A L]**

### **Hon'ble Mr. Anand Mathur, Member (A):**

At the outset, learned counsel for the applicants submits that the applicants would be satisfied if direction is given to the respondents to consider and decide the representation (Annexure VIII at page 78) of the applicants by passing a reasoned and speaking order within a stipulated period of time.

2. Looking to the arguments of learned counsel for the applicants, the O.A. is disposed of with a direction to the respondents to decide the

representation (Annexure VIII at page 78) of the applicants by passing a reasoned and speaking order in accordance with rules and with intimation to the applicant within a period of 08 weeks from today. In case the aforesaid representation is not available with the respondents, this O.A. would be treated as representation.

3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

4. No order as to costs.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

/M.M/